

The present matter has been taken up via CISCO Webex platform / video conferencing hosted by Sh. Narender Kumar, Reader of this Court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dtd. 16.05.2020, 16/DHC/2020 dtd. 13.06.2020, 22/DHC/2020 dtd. 29.06.2020, 24/DHC/2020 dtd. 13.07.2020, 26/DHC/2020 dtd. 30.07.2020, 322/RG/DHC/2020 dated 15.08.2020 and 417/RG/DHC/2020 dated 27.08.2020 in the presence (on screen) of Sh. Tushar Mahajan along with Sh. Sharan Mehta, Ld. Counsel(s) along with convict Satbir Singh and his surety Sh. Amarjeet Singh Sahni.

04.09.2020

Present : None for CBI.

Sh. Tushar Mahajan and Sh. Sharan Mehta, Ld. Counsel(s) along with convict Satbir Singh and his surety Sh. Amarjeet Singh Sahni.

The matter was proceeding at the stage of further proceedings awaiting further orders.

It is stated by Ld. Counsel(s) for the convict that the next date of hearing before the Hon'ble High Court is 22.10.2020.

In these circumstances, the bail bonds of the convict are accepted till the next date of hearing in terms of the order dated 08.01.2020 of the Hon'ble High Court.

Put up for further proceedings awaiting further orders on **02.11.2020.**

The e-mail copy / signed scanned copy of this order be sent to the Computer Branch, RADC by the Reader for uploading



on the official website.

This signed order sheet be retained on the record to be put on the judicial file as and when the normal court working stand resumed.

The present order has been dictated to Sh. Amit Makhija, Sr. PA attached with the undersigned.

(Sanjeev Aggarwal)
Special Judge (PC Act)(CBI)-02
Rouse Avenue District Court
New Delhi/04.09.2020

CBI Vs. Manoj Prasad & Ors.
RC No. 13(A)/2018/CBI/AC-III/ND

The present matter has been taken up via CISCO Webex platform / video conferencing hosted by Sh. Narender Kumar, Reader of this Court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dtd. 16.05.2020, 16/DHC/2020 dtd. 13.06.2020, 22/DHC/2020 dtd. 29.06.2020, 24/DHC/2020 dtd. 13.07.2020, 26/DHC/2020 dtd. 30.07.2020, 322/RG/DHC/2020 dated 15.08.2020 and 417/RG/DHC/2020 dated 27.08.2020 in the presence (on screen) of Sh. V. K. Pathak, Ld. PP for CBI along with IO Sh. Satish Dagar (SP), Inspector Sanjay Jha and Sh. Avnish Kumar, Pairvi Officer for CBI and Sh. Ajit K. Singh, Ld. Counsel for A-1 & A-2 and Sh. Hariharan, Senior Advocate along with Sh. Sunil Sethi, Ms. Seema Seth and Sh. Siddharth Yadav, Ld. Counsel(s) for A-3.

04.09.2020 (At 11:30 AM)

Present : Sh. V. K. Pathak, Ld. PP for CBI along with IO Sh. Satish Dagar (SP), Inspector Sanjay Jha and Sh. Avnish Kumar, Pairvi Officer for CBI.

Sh. Ajit K. Singh, Ld. Counsel for A-1 & A-2.

Sh. Hariharan, Senior Advocate along with Sh. Sunil Sethi, Ms. Seema Seth and Sh. Siddharth Yadav, Ld. Counsel(s) for A-3.

Accused Manoj Prasad (A-1), Someshwar Srivastav @ Somesh Prasad (A-2) and Sunil Mittal (A-3) are present.

The matter was proceeding at the stage of further arguments on the bail / modification of bail application(s) of the above said accused persons.

It is informed by the Reader of this Court that written

submissions have been filed by Ld. Counsel on behalf of accused Somesh Prasad (A-2) through E-mail along with judgments relied upon by him in support of his contentions.

Further arguments addressed at length by Ld. PP for CBI on the bail/modification of bail application(s) of the accused persons A-1, A-2 and A-3. Arguments in rebuttal also addressed by Ld. Defence Counsel(s) for the accused persons and concluded.

Put up for orders on the above application(s) on **16.09.2020 at 12:00 PM.**

The e-mail copy / signed scanned copy of this order be sent to the Computer Branch, RADC by the Reader for uploading on the official website.

This signed order sheet be retained on the record to be put on the judicial file as an when the normal court work resumes.

The present order has been dictated to Sh. Amit Makhija, Sr. PA attached with the undersigned.



(Sanjeev Aggarwal)
Special Judge (PC Act)(CBI)-02
Rouse Avenue District Court
New Delhi/04.09.2020